

# ORISSA HIGH COURT

## FILING REPORT AS ON :12/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/6245/2025	M/S. MISRILALL MINES PVT.LTD. VS STATE ARBITRATION TRIBUNAL, BBSR	SANDEEP PARIDA VS	// ()	
2	D-BLAPL/4639/2025	RINKU @ RUKU SUNA VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	SONEPUR /6 /2025 ()	AOR20230001126C202500002
3	D-BLAPL/4641/2025	KARANVEER SINGH @ RAJA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /144 /2024 ()	
4	D-BLAPL/4643/2025	BALMIKI MOHANTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BANAPUR P.S. /418 /2024 ()	
5	D-BLAPL/4644/2025 BLAPL/1688/2025	SHESADEV KANHAR @ SESHADDEV KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SESIONS JUDGE,KARANJIA(Mayurbhanj) Spl/0000003/2025	AOR20220001245C202500004
6	D-BLAPL/4653/2025	ALOK KUMAR MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BONAI /200 /2023 ()	
7	D-BLAPL/4655/2025	M.RAJU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BADABAZAR /16 /2025 ()	
8	D-BLAPL/4656/2025	SAFIQ AHEMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /294 /2024 ()	
9	D-BLAPL/4658/2025	MUNI TARAI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /448 /2024 ()	
10	D-BLAPL/4659/2025	SALU @ DILLIP PARIDA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	MARKAT NAGAR /201 /2024 ()	
11	D-BLAPL/4660/2025	DEBABRATA @ DEVBRATA DAS VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	Dhamara Police Station /63 /2024 ()	

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12	D-BLAPL/4664/2025	GYANA RATHI MOHANTY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ / 0 () //	
13	D-BLAPL/4665/2025	GOUTAM NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ / 0 () //	
14	D-BLAPL/4668/2025	DEBRAJ @ DEBARAJ SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	/ / 0 () //	
15	D-BLAPL/4669/2025	SARATA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ / 0 () //	
16	D-BLAPL/4670/2025	JOGINDRA SUNA @ JAGINDRA SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /166 /2020 () //	
17	D-BLAPL/4674/2025	PARSURAM BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SALIPUR /393 /2024 () //	
18	D-BLAPL/4675/2025	RAJAN GIRI VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /179 /2023 () //	
19	D-BLAPL/4678/2025	MAYADHAR BEHERA VS STATE OF ODISHA	DEBASISH PATNAIK VS	BAIDYANATHPUR /403 /2024 () //	
20	D-BLAPL/4680/2025	ABHINASH DEEP VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KHETRARAJPUR /305 /2020 () //	AOR20220002929C202500006
21	D-BLAPL/4686/2025	SIDDIK AHEMMAD KHAN @ SIDDIK AHEMAD KHAN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /294 /2024 () //	
22	D-BLAPL/4687/2025	ABA @ ABHAYA @ LINKU PARIDA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	TALABANIA /193 /2024 () //	
23	D-BLAPL/4691/2025	JAYSING @ JAYADEV BEHERA	SAILABALA JENA	PADAMPUR /14 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4692/2025	SATYA NARAYAN DALABEHERA	MIHIR SEKHAR SAHOO	LAXMISAGAR P.S. /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/4695/2025	RAJAT KUMAR GAIGOURIA	PREETAM MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4698/2025	BAPUJI KANHAR	SURYAKANTA DWIBEDI	RARUAN /10 /2025	AOR20220001245C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4700/2025	DILLIP NAYAK @ DILLIP NAIK	SURYAKANTA DWIBEDI	THAKURGARH /217 /2024	AOR20220001245C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4701/2025	RAJENDRA PATRA	SURYAKANTA DWIBEDI	RARUAN /10 /2025	AOR20220001245C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4706/2025	SURESH CHANDRA PRADHAN	BIJAY KUMAR BEHERA	G.UDAYAGIRI /102 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/4712/2025	SANKAR @ SANKARSHAN JENA @ JANA	NIROD KUMAR SAHU	BANSADA /210 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4715/2025	PRASANTA SAHOO	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /254 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4716/2025	LAXMIDHAR BEHERA	SURYAKANTA DWIBEDI	RARUAN /10 /2025	AOR20220001245C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4717/2025	ABINASH MOHARANA	BISWA CHANADAN MOHANTY	MADHUPATNA /266 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4723/2025	BHAGABAN BARIK	SUBODH KUMAR MOHANTY	BOIPARIGUDA /175 /2024	
		VS	VS	()	

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35	D-BLAPL/4725/2025	STATE OF ODISHA MITHUN NATH VS	SUBODH KUMAR MOHANTY VS	// JEYPORE TOWN /25 /2025 ()	
36	D-BLAPL/4727/2025	STATE OF ODISHA DILLIP NAYAK@DILLIP NAIK VS	SURYAKANTA DWIBEDI VS	// ATHAMALLIK /267 /2024 ()	
37	D-BLAPL/4730/2025	STATE OF ODISHA DILLIP NAYAK@DILLIP NAIK VS	SURYAKANTA DWIBEDI VS	// THAKURGARH /218 /2024 ()	
38	D-BLAPL/4732/2025	STATE OF ODISHA BIKASH DISHARI VS	BIJAYA KUMAR RAGADA VS	// LAKHANPUR /328 /2023 ()	
39	D-BLAPL/4739/2025	STATE OF ODISHA D.SIBA KUMAR DORA VS	JYOTIRMAYA SAHOO VS	// MADHUPATNA /307 /2024 ()	
40	D-BLAPL/4740/2025	STATE OF ODISHA JUDHISTIR KANHAR VS	DIBYAJYOTI SAHOO VS	// PHIRINGIA /268 /2024 ()	
41	D-BLAPL/4744/2025	STATE OF ODISHA JUDHISTIRA KOUSLYA@RAHUL VS	BISWAJIT RANJAN TRIPATHY VS	// KORAPUT TOWN /166 /2024 ()	
42	D-BLAPL/4750/2025	STATE OF ODISHA JUDHISTIRA KOUSLYA@RAHUL VS	BISWAJIT RANJAN TRIPATHY VS	// LAXMIPUR /85 /2024 ()	
43	D-BLAPL/4753/2025	STATE OF ODISHA JUDHISTIRA KOUSLYA@RAHUL VS	BISWAJIT RANJAN TRIPATHY VS	// KORAPUT TOWN /140 /2024 ()	
44	D-BLAPL/4755/2025	STATE OF ODISHA SUKANTA PRADHAN @ CHINU VS	LALATENDU SAMANTARAY VS	// KHURDA SADAR /241 /2024 ()	
45	D-BLAPL/4759/2025	STATE OF ODISHA CHANDAN MALLICK @ CHANDU @ NANA VS	SONALI ROUT VS	// Maitri Vihar PS /564 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/4760/2025	SONU @ RAHUL NAYAK VS STATE OF ODISHA	SONALI ROUT VS	Maitri Vihar PS /564 /2024 () //	
47	D-BLAPL/4762/2025	RAJENDRA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /292 /2024 () //	
48	D-BLAPL/4763/2025	PRADEEP KUMAR MOHANTA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BAISINGA /480 /2024 () //	
49	D-BLAPL/4764/2025	SHIBA NAHAK@DAS VS STATE OF ODISHA	S.S.RAY (2) VS	KOTINANDA /108 /2024 () //	
50	D-BLAPL/4765/2025	SATYAJIT BHOI @ GUDU BHOI VS STATE OF ODISHA	BIDESHI KUMAR GHADAI VS	JAGATSINGPUR /1209 /2024 () //	
51	D-BLAPL/4766/2025	RAJANIKANTA BEHERA @ GOPI @ RAJANIKAT BEHERA VS STATE OF ODISHA	PRATIMAYA SAHOO VS	MADHUPATNA /307 /2024 () //	
52	D-BLAPL/4767/2025	ABHAYA KUMAR NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
53	D-BLAPL/4768/2025	SUNIL NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TUMUDIBANDHA /8 /2025 () //	
54	D-BLAPL/4770/2025	RESHMAKHATUN@RESHMKHATUN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /7 /2025 () //	
55	D-CMP/6286/2025	RUKMINI PRADHAN VS SATYABHAMA BEHERA	SUSHANT KUMAR PRADHAN VS	// () //	
56	D-CMP/6313/2025	PANCHANANA SAHOO VS SASHI DEI	SOUBHAGYA LAXMI PATTNAIK VS	// () //	
57	D-CONTC/6151/2025	SAMARA MURMU	GOPINATH SETHI	//	

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		VS	VS	()	
58	D-CONTC/6156/2025	BISWANATH TARAI,DISTRICT EDUCATION OFFICER,KHORDHA		//	
		TULASI BHOI	ADV.	//	
		VS	VS	()	
59	D-CONTC/6159/2025	SUBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISAD,BOUDH		//	
		JUGAL PRADHAN	ADV.	//	
		VS	VS	()	
60	D-CONTC/6160/2025	SUBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISAD,BOUDH		//	
		SHARMA KUMBHAR	ADV.	//	
		VS	VS	()	
61	D-CONTC/6161/2025	SUBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISAD,BOUDH		//	
		KUMUDINI BASTIA	ADV.	//	
		VS	VS	()	
62	D-CONTC/6163/2025	SUBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISAD,BOUDH		//	
		NALINI BISWAL	ADV.	//	
		VS	VS	()	
63	D-CONTC/6164/2025	SUBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISAD,BOUDH		//	
		RASMITA MOHAPATRA	ADV.	//	
		VS	VS	()	
64	D-CONTC/6165/2025	SUBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISAD,BOUDH		//	
		SUJATA SAHU	ADV.	//	
		VS	VS	()	
65	D-CONTC/6166/2025	SUBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISAD,BOUDH		//	
		TARANISEN MENDILI	ADV.	//	
		VS	VS	()	
66	D-CONTC/6167/2025	SUBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISAD,BOUDH		//	
		JANMEJAYA BHABASAGAR	ADV.	//	
		VS	VS	()	
67	D-CONTC/6172/2025	SUBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISAD,BOUDH		//	
		BISWARANJAN DASH	ADV.	//	
		VS	VS	()	
		SATYABRATA SAHU,IAS		//	
68	D-CONTC/6178/2025	SARAJINI SETHI	ADV.	//	
		VS	VS	()	

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69	D-CONTC/6191/2025	SAISRI LOKANATH PRASAD SETHI,TAHASILDAR,BALIAPAL NABAKISHORE NAYAK VS	ADV VS	// // ()	AOR20220001727C202500009
70	D-CONTC/6197/2025	GOKULA CHANDRA BALABANTARAY, BLOCK EDUCATION OFFICER,BOLAGARH, KHURDA/ AJIT KUMAR KHUNTIA VS	ADV. VS	// // ()	
71	D-CONTC/6200/2025	GYANENDRA PRATAP SINGH,DIRECTOR GENERAL,CRPF DIRECTORATE,NEW DELHI DHANANJAYA DUTTA VS	ADV. VS	// // ()	
72	D-CONTC/6212/2025	SANJAYA KUMAR SINGH,IAS LALIT MOHAN SWAIN VS	ADV. VS	// // ()	
73	D-CONTC/6221/2025	BIJAY KUMAR DASH,COMMISSIONER,CUTTACK MUNICIPAL CORPORATION,CUTTACK PADMANAVA SETHY VS	ADV. VS	// // ()	
74	D-CONTC/6237/2025	AJIT KUMAR BARIK,BLOCK EDUCATION OFFICER,ANANDAPUR,KEONJHAR NIRANJAN MISHRA VS	ADV. VS	// // ()	
75	D-CONTC/6246/2025	PRAMOD KUMAR KAR,BLOCK EDUCATION OFFICER,PURI INDIRA KUMARI BHUKTA VS	ADV. VS	// // ()	
76	D-CONTC/6248/2025	SATYA RANJAN SAHOO,DIRECTOR,DEPT. OF SCHOOL AND MASSEDCATION,BBSR,KHURDA KALPANA SAHOO VS	ADV. VS	// // ()	
77	D-CONTC/6258/2025	SHALINI PANDIT, IAS SANTOSH KUMAR PAIK VS	ADV. VS	// // ()	
78	D-CONTC/6260/2025	JYOTI PRAKASH MISHRA,OAS,DIRECTOR,DEPT. OF ELEMENTARY EDUCATION,BBSR,ODISHA ODISHA GRAMYA BANK VS	HEMANTA KUMAR MOHANTA VS	// // ()	
79	D-CONTC/6266/2025	PRAJNYA PARAMITA JENA,BLOCK EDUCATION OFFICER-CUM-DDO,BBSR,KHURDA ODISHA GRAMYA BANK VS	HEMANTA KUMAR MOHANTA VS	// // ()	
		BHARATI PAL,CURATOR ODISHA STATE MUSEUM,BBSR,KHURDA		//	

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80	D-CONTC/6270/2025	ODISHA GRAMYA BANK VS	HEMANTA KUMAR MOHANTA VS	// ()	
81	D-CONTC/6275/2025	DURYODHAN BEHERA,DEPUTY SECRETARY,INFORMATION AND PUBLIC RELATION DEPT, BHAGABAN SAHOO VS	AMIYA KUMAR MOHANTY VS	// ()	
82	D-CONTC/6294/2025	GIRISH S.N,IAS SUBHASISH JENA VS	ADV. VS	// ()	
83	D-CONTC/6312/2025	AKRURA BARIK,DISTRICT EDUCATION OFFICER,BHADRAK JHANTU KUMAR SINGH VS	ADV. VS	// ()	
84	D-CRLA/4647/2025	SHALINI PANDIT, IAS DHARMANANDA BEHERA VS	PUSPAMITRA MOHAPATRA VS	// PIPLI /175 /2017 ()	
85	D-CRLA/4654/2025	STATE OF ODISHA BABU @ BABUL SWAIN VS	RAVI SHANKAR SAMAL VS	// PARADEEP LOCK /28 /2015 ()	
86	D-CRLA/4679/2025	STATE OF ODISHA NIRANJAN SAHOO VS	PRABIR KUMAR RAY VS	// JAJPUR TOWN /125 /2023 ()	AOR20230000820C202500003
87	D-CRLA/4688/2025	STATE OF ODISHA BENGA @ RANJIT JENA VS	HEMANT KUMAR MUND VS	// SAHID NAGAR P.S. /296 /2012 ()	
88	D-CRLA/4711/2025	STATE OF ODISHA TILA @ TRILOCHAN BEHERA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /679 /2024 ()	AOR20220003722C202500011
89	D-CRLA/4713/2025	STATE OF ODISHA SUSHIL KUMAR SAHOO VS	BHARAT BHUSAN ROURAY VS	// LATHIKATA /99 /2024 ()	
90	D-CRLA/4738/2025	STATE OF ODISHA SANTANU THAYAL VS	ASIT KUMAR OTTA VS	// CHANDUA /17 /2019 ()	AOR20230000623C202500004
91	D-CRLLP/4743/2025	STATE OF ODISHA RABINDRA NATH PANDA	MANAS RANJAN DHAL	// /0	

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		VS	VS	()	
		GUNANIDHI SAHOO		//	
92	D-CRLMC/4642/2025	NIRAKAR PALLAI @ POLEI	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /229 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/4649/2025	RAJESH BHARDWAJ	TRILOCHAN NANDA	LEPHRIPADA /231 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/4657/2025	SUBAL NAIK	TIKERAM MEHER	BINIKA /135 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/4661/2025	PURNA CHANDRA MAHALIK	AMARENDRA PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/4681/2025	RISIBA @ RISHIBA KARMI	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		UPENDRA BEHERA		//	
97	D-CRLMC/4689/2025	BASA @ BASANTA NATIA	SAROJ KUMAR DASH	GONDIA /206 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/4690/2025	BHASKAR RAO NEKKANTI@N.BHASKAR RAO	JANMEJAYA KATIKIA	S.P.(CID-CRL),CUTTACK /10 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/4693/2025	BIJAYALAXMI TRIPATHY@KAR	JUGALA KISHORE PANDA	CUTTACK VIGILANCE /6 /2012	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
100	D-CRLMC/4694/2025	SIPU DHIR@ SIPU BRAHMA@OM PRAKASH BRAHMA	MANOJ KUMAR PANDA	NIHALPRASAD /153 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/4699/2025	PRAFULLA CHANDRA DIHUDI	JAGAMOHAN PATTANAIAK	CUTTACK VIGILANCE /33 /2018	AOR20220001586C202500019
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
102	D-CRLMC/4702/2025	A .CHANDRA SEKHAR @ CHINU	MANORANJAN PADHY	JEYPORE TOWN /25 /2025	AOD20220003086C202500044
		VS	VS	()	

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103	D-CRLMC/4703/2025	STATE OF ODISHA CHITTA RANJAN SAHOO@TAINI VS	ABHAS MOHANTY VS	// CHAULIAGANJA /296 /2022 ()	
104	D-CRLMC/4719/2025	STATE OF ODISHA ASHOK GANDA @ ASHOK KUMAR NAG VS	PRANAY KUMAR MAHARAJ VS	// B.SINGHPUR /97 /2021 ()	
105	D-CRLMC/4722/2025	STATE OF ODISHA SARAT NAYAK @ SARATA NAIK VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
106	D-CRLMC/4729/2025	STATE OF ODISHA SUDARSHAN MANDAL VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /410 /2017 ()	
107	D-CRLMC/4733/2025	STATE OF ODISHA KISHOR KUMAR SAHU @ LITU @ KISHORE SAHU VS	JYOTIRMAYA SAHOO VS	// GOPALPUR /73 /2006 ()	
108	D-CRLMC/4734/2025	STATE OF ODISHA PURNA CHANDRA YADAV VS	BISWAJIT RANJAN TRIPATHY VS	// LAXMIPUR /11 /2013 ()	
109	D-CRLMC/4736/2025	STATE OF ODISHA SUNIL PATEL VS	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /57 /2011 ()	
110	D-CRLMC/4737/2025	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// / /0 ()	
111	D-CRLMC/4745/2025	NANDAKISHORE BALA KALYANI MALIK VS	SUKANTA KUMAR NAYAK (2) VS	// BHADRAK RURAL /193 /2013 ()	
112	D-CRLMC/4746/2025	STATE OF ODISHA VELISETI BENU @ V. VENU VS	BHABANI SHANKAR DASPARIDA VS	// MALKANGIRI /401 /2020 ()	
113	D-CRLMC/4747/2025	STATE OF ODISHA SANTOSH KUMAR MAHANTA VS	SUSAMA RANI SAHOO VS	// CHAMPUA /149 /2020 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/4749/2025	RABINDRA KUMAR NAYAK @ RABINDRA NAYAK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CHANDABALI /144 /2021 () //	
115	D-CRLMP/4645/2025	SUSHREETA ROUT @ SUSHRITA ROUT VS STATE OF ODISHA	SAROJ KU PADHI VS	//0 () //	
116	D-CRLMP/4651/2025	SABITRI BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /369 /2024 () //	
117	D-CRLMP/4652/2025	BISWARANJAN PARIDA VS STATE OF ODISHA	 VS	//0 () //	
118	D-CRLMP/4672/2025	AMULYA SETHI VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	//0 () //	
119	D-CRLMP/4685/2025	GITARNI ROUT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202500031
120	D-CRLMP/4696/2025	DIPTI RANJAN MAHAPATRA VS STATE OF ODISHA	BHOJARAJ SETH VS	//0 () //	
121	D-CRLREV/4667/2025	GAJRAJ PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	ATTABIRA /120 /2015 () //	
122	D-CRLREV/4676/2025	BULU @ ABHILASH BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /262 /2014 () //	
123	D-CRLREV/4683/2025	ANAPURNA PARIDA VS STATE OF ODISHA	LAKSHMAN MISHRA VS	INDUSTRIAL ESTATE PS /140 /2024 () //	
124	D-FAO/6155/2025	GOURA SHANKAR DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// () //	
125	D-FAO/6277/2025	MANAGER(LEGAL), M/S RELIANCE GENERAL INSURANCE CO. LTD., BBSR		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		MRUTYUNJAYA NAYAK		//	
126	D-MACA/6204/2025	NATIONAL INSURANCE CO. LTD., CUTTACK	SABITA RANJAN PATTNAIK	//	
		VS	VS	0	
		PRITI RANJAN BARIK		//	
127	D-MACA/6233/2025	ORIENTAL INSURANCE CO. LTD.,KHURDA	PRATIVA MISHRA	//	
		VS	VS	0	
		BALARAM SAHOO		//	
128	D-MACA/6247/2025	H.D.F.C. ERGO GENERAL INSURANCE CO. LTD., KHORRAMA PRASAD DUTTA		//	
		VS	VS	0	
		JALANDHAR PADHAN		//	
129	D-MACA/6250/2025	CHOLA MS GENERAL INSURANCE CO. LTD.	G.P.DUTTA	//	
		VS	VS	0	
		BIMBADHAR KHATUA		//	
130	D-MACA/6253/2025	THE D.M., M/S. NATIONAL INSURANCE CO LTD., CUTTACK	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		BHANUMATI MOHANTY		//	
131	D-MACA/6255/2025	AREA MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., CUTTACK	G.P.DUTTA	//	
		VS	VS	0	
		SUSHAMA SAHU		//	
132	D-MACA/6257/2025	THE D.M., M/S. NATIONAL INSURANCE CO. LTD., CUTTACK	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		JENAMANI MAHALIK		//	
133	D-MACA/6259/2025	M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK	G.P.DUTTA	//	
		VS	VS	0	
		KALAKAR GHADEI		//	
134	D-MACA/6264/2025	CHOLA MS GENERAL INSURANCE CO. LTD.	G.P.DUTTA	//	
		VS	VS	0	
		PHAKIR NAYAK		//	
135	D-MACA/6268/2025	MAGMA HDI GENERAL INSURANCE CO. LTD.,KHURDA	RIJA PRASAD DUTTA	//	
		VS	VS	0	
		DUTIKA BHUMIA		//	
136	D-MACA/6305/2025	M/S. TATA AIG GENERAL INSURANCE COMPANY LTD.,CUTTACK	LOTI RANJAN DEO	//	
		VS	VS	0	

AOR20220001593C202500011

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MATA/6249/2025	RANI KUMARI SENAPATI SURAJ PRAKASH JAIN VS ANJALI JAIN	RUCHI RAJGARHIA VS	// // 0 //	
138	D-MATA/6327/2025	SANDHYARANI BASTIA VS MANOJ KUMAR BASTIA	SUJATA JENA VS	// 0 //	
139	D-RSA/6179/2025	SRIDHAR PATI VS RAMESH PATI	ASHOK KUMAR SAHOO VS	// 0 //	
140	D-RSA/6274/2025	RAJANI SAHOO VS SRIBATSA SAHOO	ANURAG PATI VS	// 0 //	
141	D-RSA/6295/2025	JAGADISH CHHATTAR @ CHHATAR VS NARASINGHA CHARAN DASH	AMITABH PRADHAN VS	// 0 //	
142	D-RVWPET/6280/2025	SWARNA PRAVA MISHRA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //	
143	D-WA/6142/2025	STATE OF ODISHA VS SUDAM CHARAN SENAPATI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //	LOD20240000194C202500101
144	D-WA/6183/2025	PRAJNA PARAMITA PRAHARAJ VS DEVI PRASAD SAMANTARAY	SARADA PRASANNA SARANGI VS	// 0 //	
145	D-WA/6192/2025	RAMA CHANDRA GOUDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
146	D-WA/6209/2025	STATE OF ODISHA VS AMIT BADI	SONAK MISHRA, A.S.C. VS	// 0 //	LOD20240000194C202500102
147	D-WA/6213/2025	VYJAINTO KUMAR RAY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :12/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
148	D-WP(C)/6138/2025	RANJAN KUMAR BHUYAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500018
149	D-WP(C)/6139/2025	BIJAYINEE MOHAPATRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500017
150	D-WP(C)/6140/2025	PRIYAMBADA RUPADARSHINI BISWAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500020
151	D-WP(C)/6141/2025	REETA NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500019
152	D-WP(C)/6143/2025	SULOCHANA PARIDA VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //	
153	D-WP(C)/6144/2025 WP(C)/4607/2025	BRUDABAN PATRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
154	D-WP(C)/6145/2025	RABIRATNA KHILEI VS STATE OF ORISSA	SOUMENDRA PATTANAİK VS	// 0 //	
155	D-WP(C)/6146/2025	PABITRA KUMAR ROUT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
156	D-WP(C)/6147/2025	DANDAPANI MULI VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
157	D-WP(C)/6148/2025	DURGA PRASAD MISHRA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
158	D-WP(C)/6149/2025	SAROJ KUMAR GARANAYAK VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //	
159	D-WP(C)/6150/2025	ASDAK ALAM	BIRAJA PRASANNA DAS	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/6152/2025	ASHOKE GHOSH	NIRMAL RANJAN ROUSTRAY	//	AOD20240000714C202500005
		VS	VS	()	
		UNION OF INDIA		//	
161	D-WP(C)/6153/2025	M/S. PRATAP KUMAR SAMANTARAY, PURI	MADHAB LAL AGARWAL	//	
		VS	VS	()	
		SUPDT. OF CENTRAL PURI CIRCLE, PURI		//	
162	D-WP(C)/6154/2025	SUSILA DAS	RAGHUNATH BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/6157/2025	KISHORE KUMAR MOHANTY	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/6158/2025	REBATIKANTA BISOI	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/6162/2025	BIBEKANANDA SWAIN	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/6168/2025	RAMESH CHANDRA BARIK	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/6169/2025	PRAVAKAR SAHOO	AMIYA KUMAR CHHATOI	//	
	WP(C)/4621/2025	VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/6170/2025	CHAKRADHAR DAS	NAMITA PATTANAİK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/6171/2025	SESHADEV NAYAK	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/6173/2025	SARADA PATTNAİK	AMIYA KUMAR CHHATOI	//	
	WP(C)/4624/2025	VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/6174/2025	STATE OF ODISHA SADHANA BEHERA VS	SAUBHAGYA KETAN NAYAK VS	// // ()	AOR20220001207C202500021
172	D-WP(C)/6175/2025	CHIEF MANAGER, MAHANADI COAL FIELD LTD. RAJESWARI SHARMA VS	SAROJ KUMAR ROUTRAY VS	// // ()	AOD20240000656C202500003
173	D-WP(C)/6176/2025	STATE OF ODISHA DR. JADUMANI NAYAK VS	HARMOHAN DHAL VS	// // ()	AOD20250000069C202500001
174	D-WP(C)/6177/2025	STATE OF ODISHA RABINDRA PARAMANIK VS	SAILABALA JENA VS	// // ()	
175	D-WP(C)/6180/2025	STATE OF ODISHA RENUBALA MISHRA VS	SANJIB MOHANTY VS	// // ()	
176	D-WP(C)/6181/2025	REGISTRAR, UTKAL UNIVERSITY SUSHAMA PARIDA VS	SANJIB MOHANTY VS	// // ()	
177	D-WP(C)/6182/2025	REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BBSR RAJKUMARI TIRKEY VS	PRIYA RANJAN SINGH VS	// // ()	
178	D-WP(C)/6184/2025	SUB COLLECTOR, CHAMPUA, KENDUJHAR TAPASWINI JENA VS	SWAPNIL ROY VS	// // ()	
179	D-WP(C)/6185/2025	STATE OF ODISHA NIBEDITA DAS VS	BIBHUDATTA PANDA VS	// // ()	
180	D-WP(C)/6186/2025	ASST. DIRECTOR, GR- 1(ADM/PENSION), DIRECTORATE OF ADM/PENDISON, MSME, GOVT. OF INDIA, MUMBAI THE VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY VS	ANIL KUMAR UDGATA VS	// // ()	
181	D-WP(C)/6187/2025	ELETHERIUS KONGADI RAMBHA BHOI VS	GOPINATH PANDA VS	// // ()	AOR20250000149C202500001
		STATE OF ODISHA		//	

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**FILING REPORT AS ON :12/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/6188/2025	MANJULA SANDHA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500015
183	D-WP(C)/6189/2025	NRUSINGHA CHARAN MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500015
184	D-WP(C)/6190/2025	MANAS RANJAN SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //	
185	D-WP(C)/6193/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
186	D-WP(C)/6194/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
187	D-WP(C)/6195/2025	PRAMODINI PATI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
188	D-WP(C)/6196/2025	MANOJ KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
189	D-WP(C)/6198/2025	NIRUPAMA PANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202500051
190	D-WP(C)/6199/2025	GULAB CHANDRA SAHU VS UNION OF INDIA	BISWAJIT PRADHAN VS	// 0 //	AOR20220001728C202500003
191	D-WP(C)/6201/2025	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500011
192	D-WP(C)/6202/2025	BIKRAM BEHERA VS STATE OF ODISHA	PATANJALI TRIPATHY VS	// 0 //	
193	D-WP(C)/6203/2025	PRAHALLAD CHANDRA SWAIN	SOUMYA RANJAN MOHANTY	//	

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**FILING REPORT AS ON :12/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA		//	
194	D-WP(C)/6205/2025	DRAUPADI SAHU	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/6206/2025	ISHWAR ORAM	BIJAY KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/6207/2025	SUBHASHIS TRIPATHY	MANASH RANJAN BAUG	//	AOR20220002374C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/6208/2025	M/S. SANTOSH ENTERPRISES, CUTTACK	KANANBALA ROY CHOUDHURY	//	
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
198	D-WP(C)/6210/2025	M/S. SUNRISERS REALTY PVT. LTD., BBSR	PAMI RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/6211/2025	BIRANCHI NARAYAN DEHURY	AUROBINDA SAHOO	//	
	WP(C)/4632/2025	VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/6214/2025	SANTILATA MISHRA	HEMANT KUMAR MUND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/6215/2025	SUBHASHIS TRIPATHY	MANAS RANJAN BAUG	//	AOR20220002374C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/6216/2025	BIRANCHI NARAYAN DAS	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/6217/2025	M/S. ACRUX REALCON PVT LTD.	MANAS RANJAN BAUG	//	AOR20220002374C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/6218/2025	DADHIBAMAN JEW INFRASTRUCTURE AND SUPPLIERS	ERS. RMDHND PATTANAIAK	//	AOR20220001586C202500016
		VS	VS	()	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/6219/2025	STATE OF ODISHA SANTOSH KUMAR PANIGRAHI VS	SANGRAM JENA VS	// // 0	
206	D-WP(C)/6220/2025	STATE OF ODISHA MINAKSHI BAI VS	MANOJA KUMAR KHUNTIA VS	// // 0	
207	D-WP(C)/6222/2025	STATE OF ODISHA JAYARAM PRADHAN VS	SANGRAM JENA VS	// // 0	
208	D-WP(C)/6223/2025	STATE OF ODISHA PURANDAR DHARUA VS	NIHAL RATH VS	// // 0	
209	D-WP(C)/6224/2025	STATE OF ODISHA BALA KRUSHNA PATI VS	SANGRAM JENA VS	// // 0	
210	D-WP(C)/6225/2025	STATE OF ODISHA KHULANA NAIK @ MAJHI VS CEO, TPCODL, CORPORATE OFFICE,BHUBANESWAR	SURESH CHANDRA DASH VS	// // 0	AOD20240000953C202500001
211	D-WP(C)/6226/2025	SATYANANDA MOHAPATRA VS PRESIDENT SIKSHA O ANUSANDHAN(SOA)	ALOK KUMAR PANDA VS	// // 0	
212	D-WP(C)/6227/2025	NIHAR RANJAN ROUT VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// // 0	AOR20220001586C202500020
213	D-WP(C)/6228/2025	M/S SHRI GANAPATI ORES AND ISPAT PVT. LTD., SUPANAPARK VS CT AND GST OFFICER, ROURKELA II CIRCLE, ROURKELA	PANABARATI SHORE HARICHANDAN VS	// // 0	
214	D-WP(C)/6229/2025	JAYANTA KUMAR DASH VS PRESIDENT SIKSHA O ANUSANDHAN (SOA)	ALOK KUMAR PANDA VS	// // 0	
215	D-WP(C)/6230/2025	KSHIROD CHANDRA NANDA VS STATE OF ODISHA	ADISHA MOHANTY VS	// // 0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/6231/2025	SUKRU CHANDRA BAG VS COLLECTOR, NUAPADA	SUBHENDU KAR VS	// 0 //	
217	D-WP(C)/6232/2025	M/S BRAHMANI RIVER PELLETS LTD VS REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION	SOMANATH MISHRA VS	// 0 //	
218	D-WP(C)/6234/2025	THE MANAGER LEGAL , M/S SHRIRAM GENERAL INSURANCE CO LTD VS SRIMATI BASANTI MOHAPATRA	SUDANAEICHOI VS	// 0 //	
219	D-WP(C)/6235/2025	SASIKALA NATH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
220	D-WP(C)/6236/2025	AMITABH PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202500027
221	D-WP(C)/6238/2025	NARENDRA KUMAR KHUNTIA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
222	D-WP(C)/6239/2025	NIBEDAN PANDA VS PRESIDENT SIKSHA O ANUSANDHAN (SOA), BBSR	ALOK KUMAR PANDA VS	// 0 //	
223	D-WP(C)/6240/2025	RAMAKANTA MAHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
224	D-WP(C)/6241/2025	DR. DALIA DASH VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //	
225	D-WP(C)/6242/2025	SAMARJEET PATNAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
226	D-WP(C)/6243/2025	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
227	D-WP(C)/6244/2025	RADHAKANTA PRADHAN	NIROJ KUMAR MAHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/6251/2025	RABI NARAYAN SAHU	ADYASIDHI MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/6252/2025	DURGA MADHAB HARICHANDAN	ANAM CHARAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/6254/2025	KRUSHNA CHANDRA NAYAK	KULDEEP MOHANTY	//	AOD20240000012C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/6256/2025	SUBHRANSU SEKHAR DEBNATH	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE LEVEL SCRUTINY COMMITTEE, RDC, CUTTACK		//	
232	D-WP(C)/6261/2025	ODISHA GRAMYA BANK, ITAMATI BRANCH., NAYABAGUDA	HEMANTA KUMAR MOHANTY	//	
		VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, GOVT., KHURDA		//	
233	D-WP(C)/6262/2025	BIJAY KUMAR BALIARSINGH	SATYA RANJAN PATI	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
234	D-WP(C)/6263/2025	ODISHA GRAMYA BANK, JAGANNATHPUR BRANCH, BHADRAK	HEMADRAK KUMAR MOHANTY	//	
		VS	VS	()	
		THE MANAGER (ELECTRICAL) CUM D.D.O, BNED, NESCO, BHADRAK		//	
235	D-WP(C)/6265/2025	GOPAL PRADHAN	ABHIJIT PATI	//	AOR20220002374C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/6267/2025	SK. FAYAZUDDIN	TRILOCHAN DASH	//	AOR20220002374C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/6269/2025	PHAKIRA MEHER	ABHILASH MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
238	D-WP(C)/6271/2025	SUMAN BARIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/6272/2025	STATE OF ODISHA CENTRE FOR ASSISTANCE AND SOCIAL TRANSFORMATION (KANSI) CUTTACK	SHIBU KANUNGO	// // 0	
240	D-WP(C)/6273/2025	STATE OF ODISHA JYOTSHNA MAYEE KAR	SATYA RANJAN PATI	// // 0	
241	D-WP(C)/6276/2025	STATE OF ODISHA SASHIKANTA MISHRA	PRAFULLA KUMAR MOHAPATRA	// // 0	
242	D-WP(C)/6278/2025	STATE OF ODISHA M/S. KETAN STORE COMMISSIONER OF CT AND GST	DEBASISH HAZRA	// // 0	AOD20240000796C202500002
243	D-WP(C)/6279/2025	SUBAS CHANDRA DAS UNION OF INDIA	DEBIPRASAD MOHANTY	// // 0	
244	D-WP(C)/6281/2025	AMAN PARICHHA UNION OF INDIA	AJIT KUMAR MOHANTY	// // 0	
245	D-WP(C)/6282/2025	SUKRU CHANDRA BAG COLLECTOR, NUAPADA	SUBHENDU KAR	// // 0	
246	D-WP(C)/6283/2025	KIRTEE KOUSHIKA PANDA UNION OF INDIA	JAYESH K.UNNIKISHNAN	// // 0	
247	D-WP(C)/6284/2025	JAJATI KESHARI MOHANTY STATE OF ODISHA	PRAKASH RANJAN BARIK	// // 0	
248	D-WP(C)/6285/2025	ODISHA GRAMYA BANK, GOPINATHPUR BRANCH., HEMANTA THE SUPERINTENDENT OF POST OFFICES, CUTTACK SOUTH DIVISION, CUTTACK	HEMANTA KUMAR MOHANTY	// // 0	
249	D-WP(C)/6287/2025	BRUNDEBAN SETHI STATE OF ODISHA	AMITAV TRIPATHY	// // 0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/6288/2025	ODISHA GRAMYA BANK, GOPINATHPUR BRANCH, CUTTACK VS THE TAHASILDAR-CUM-DDO, BADAMBA, CUTTACK	HEMANTA KUMAR MOHANTA	// 0 //	
251	D-WP(C)/6289/2025	MITHUN KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY	// 0 //	
252	D-WP(C)/6290/2025	JYOTRIMAYEE HOTA VS STATE OF ODISHA	SAROJ KUMAR PADHI	// 0 //	
253	D-WP(C)/6291/2025	DHARITRI MOHANTY VS STATE BANK OF INDIA, BBSR	ANJAN KUMAR BISWAL	// 0 //	
254	D-WP(C)/6292/2025	KAMALAKANTA DHINDA VS STATE OF ODISHA	DHARMENDRA SETHY	// 0 //	
255	D-WP(C)/6293/2025	ODISHA GRAMYA BANK, GOPINATHPUR BRANCH, CUTTACK VS THE PRINCIPAL-CUM-DDO, MOHAN SUBUDHI COLLEGE, BADAMBA, CUTTACK	HEMANTA KUMAR MOHANTA	// 0 //	
256	D-WP(C)/6296/2025	RANJIT KUMAR NAHAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA	// 0 //	
257	D-WP(C)/6297/2025	ODISHA GRAMYA BANK, JAGANNATHPUR BRANCH, CUTTACK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA	// 0 //	
258	D-WP(C)/6298/2025	JAGDISH SAHU VS STATE OF ODISHA	SAIBRATA RATH	// 0 //	
259	D-WP(C)/6299/2025	BIBHUTI BHUSAN PATTNAIK VS DIRECTOR, HORTICULTURE, GOVT OF ODISHA	KURESH PRASAD DASH	// 0 //	AOR20220001390C202500009
260	D-WP(C)/6300/2025	GITANJALI PATRA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI	// 0 //	AOR20230000684C202500004
261	D-WP(C)/6301/2025	UNION BANK OF INDIA	BHASKAR CHANDRA PANDA	//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :12/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		CHIEF JUDICIAL MAGISTRATE (CJM), GANJAM		//	
262	D-WP(C)/6302/2025	SHANKARSHAN BEHERA	AJIT KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/6303/2025	NIHAR RANJAN ROUT	JAGAMOHAN PATTANAİK	//	AOR20220001586C202500018
		VS	VS	()	
		PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BHUBANESWAR		//	
264	D-WP(C)/6304/2025	BIJAYA KUMAR RAY	NARENDRA KUMAR DAS	//	AOR20220001626C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/6306/2025	MUNA MANDAL	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/6307/2025	M/S ARJUN RELATORS, BARGARH	MANOJ PANIGRAHI	//	AOR20220001665C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/6308/2025	ODISHA GRAMYA BANK , JUDUM BRANCH	HEMANTA KUMAR MOHANTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/6309/2025	ODISHA GRAMYA BANK, ANANDAPUR BRANCH., KENDRAPARA	HEMANTA KUMAR MOHANTY	//	
		VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION, KHURDA		//	
269	D-WP(C)/6310/2025	ODISHA GRAMYA BANK, MANATRI BRANCH, MAYURBHANJA	HEMANTA KUMAR MOHANTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/6311/2025	ODISHA GRAMYA BANK , JUDUM BRANCH	HEMANTA KUMAR MOHANTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/6314/2025	ODISHA GRAMYA BANK, JAGANNATHPUR BRANCH, HEMANTAK	HEMANTA KUMAR MOHANTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/6315/2025	ODISHA GRAMYA BANK , GOPINATHPUR BRANCH	HEMANTA KUMAR MOHANTA	//	
		VS	VS	()	

# ORISSA HIGH COURT

**FILING REPORT AS ON :12/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/6316/2025	GOVT OF ODISHA GITANJALI MISHRA VS THE COLLECTOR AND D.M. DHENKANAL	SWAYAMJIT ROUT VS	// // 0	
274	D-WP(C)/6317/2025	ODISHA GRAMYA BANK, JAGANNATHPUR BRANCH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
275	D-WP(C)/6318/2025	ODISHA GRAMYA BANK RAISUNGURA BRANCH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
276	D-WP(C)/6319/2025	ODISHA GRAMYA BANK, RUSIPADA BRANCH., PURI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTY VS	// 0 //	
277	D-WP(C)/6320/2025	ODISHA GRAMYA BANK, RUSIPADA BRANCH, PURI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
278	D-WP(C)/6321/2025	SIDHANTA SUBRAT PATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
279	D-WP(C)/6322/2025	ULLAS SWAIN VS INDIAN OVERSEAS BANK, BBSR	SWAYAMJIT ROUT VS	// 0 //	
280	D-WP(C)/6323/2025	M/S. JBS ROYAL TOUCH INDIA PRIVATE LIMITED, BBSR VS CHIEF COMNR OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK	BISHREE TRIPATHY VS	// 0 //	
281	D-WP(C)/6324/2025	ODISHA GRAMYA BANK, JAGANNATHPUR (B) BRANCH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTY VS	// 0 //	
282	D-WP(C)/6325/2025	ODISHA GRAMYA BANK, GOPINATHPUR BRANCH, VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
283	D-WP(C)/6326/2025	ODISHA GRAMYA BANK, PURI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/6328/2025	ODISHA GRAMYA BANK, JAGANNATHPUR BRANCH, VS THE DIRECTOR MUNICIPAL CORPORATION OF INDIA, BBSR	HEMANTRA KUMAR MOHANTA	// () //	
285	D-WP(C)/6329/2025	ODISHA GRAMYA BANK, ANANDAPUR BRANCH, VS STATE OF ODISHA	HEMANTRA KUMAR MOHANTA	// () //	
286	D-WP(C)/6330/2025	DHANANJAY CHARAN DEY VS STATE OF ODISHA	DURGESH NARAYAN RATH	// () //	
287	D-WP(C)/6331/2025	ANIL KUMAR CHHOTARAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI	// () //	
288	D-WP(C)/6332/2025	M/S. SAI MEDICINES, ANGUL VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ADHIRAJ MOHANTY	// () //	
289	D-WP(C)/6333/2025	AMULYA KUMAR SAHOO VS ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION , BHADRAK	SIVA SANKAR CHAINI	// () //	
290	D-WPCRL/4677/2025 WPCRL/15/2025	SANJAY KUMAR DAS VS DIRECTOR GENERAL OF POLICE, CUTTACK	AKSHAYA KUMAR JENA	JODA /17 /2025 () //	
291	D-WPCRL/4742/2025	ATIRAN BIBI VS STATE OF ODISHA	GYANA RANJAN DHAL	/ /0 () //	
292	D-ABLAPL/4640/2025 ABLAPL/1715/2025	SOUMYA SANKAR CHAKRA @ RAJA VS STATE OF ODISHA	DILLIP KUMAR SAHOO	EOW,BHUBANESWAR /3 /2025 () //	
293	D-ABLAPL/4646/2025	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT	KANIHA /45 /2025 () //	
294	D-ABLAPL/4648/2025	TARANISEN MOHANTA @ CHANDAN MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA	KARANJIA /44 /2025 () //	
295	D-ABLAPL/4650/2025	SK. RAHEMAT	ARIJEET MISHRA	PATTAMUNDAI /39 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/4662/2025	RIAZ KHAN	TRILOCHAN NANDA	SUNDARGARH TOWN /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/4663/2025	RATNAKAR JENA	TARA PRASAD MOHAPATRA	BAISINGA /112 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/4666/2025	SURESH KUMAR MALLICK @ JAGA	AMARESH DAS	JAGATPUR /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/4671/2025	SARATHI NAYAK	JUGALA KISHORE PANDA	PARJANG /44 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/4673/2025	PRAKASH CHANDRA BASTIA	AKSHAYA KUMAR SUBUDHI	BALIPATNA /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/4682/2025	AJAYA KUMAR MALLIK	DEEPAK KU SAHOO	NIKIRAI /287 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/4684/2025	MANORAMA ROUT	NISHIKANTA MISHRA	ROURKELA VIGILANCE /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/4697/2025	RABINDRA KUMAR PAL	BHABANI SHANKAR RAYAGURU	ERASAMA /548 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/4704/2025	KALANDI BRAMHA	BIJAY KUMAR BEHERA	INDUSTRIAL ESTATE PS /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/4705/2025	SUDHANSU SEKHAR DAS	RASHMI RANJAN SINHA	JAGATSINGPUR /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/4707/2025	BHAIRA VABHATLA KAMESWAR RAO	SUNKUR SUDHAKAR RAO	RAYAGADA TOWN /35 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/4708/2025	STATE OF ODISHA SIDHARTHA SANKAR RAY VS	NIKUNJA KUMAR ROUT VS	// DHENKANAL TOWN /15 /2025 ()	
308	D-ABLAPL/4709/2025	STATE OF ODISHA ABHISHEK MISHRA VS	KISHORE KUMAR MISHRA VS	// //0 ()	
309	D-ABLAPL/4710/2025	STATE OF ODISHA SK. TAZIM @ SK. TAJARUDDIN VS	JAYAKRISHNA MOHAPATRA VS	// DHAMNAGAR /30 /2025 ()	
310	D-ABLAPL/4714/2025	STATE OF ODISHA AMIT KUMAR SINGH VS	RABINDRANATH PANDA VS	// KHAJURIPADA /167 /2023 ()	
311	D-ABLAPL/4718/2025	STATE OF ODISHA NAMIT KUMAR MEHER VS	KARUNAKAR GAYA VS	// // ()	AOD20240000391C202500010
312	D-ABLAPL/4720/2025	STATE OF ODISHA RAJ KISHORE NAYAK VS	BIBHU PRASAD MOHANTY VS	// KHARABEL NAGAR P.S. /27 /2025 ()	
313	D-ABLAPL/4721/2025	STATE OF ODISHA BASANTA KUMAR BAL VS	BHABANI SHANKAR DASPARIDA VS	// MADHUPATNA /234 /2022 ()	
314	D-ABLAPL/4724/2025	STATE OF ODISHA BHARAT DEHURY@DEHURI VS	SURYAKANTA DWIBEDI VS	// RASGOBINDPUR /38 /2025 ()	
315	D-ABLAPL/4726/2025	STATE OF ODISHA MANOJ BAG @ MANOJ KUMAR BAG VS	PRAJIT KUMAR PRADHAN VS	// BHAWANIPATNA TOWN /294 /2024 ()	
316	D-ABLAPL/4728/2025	STATE OF ODISHA TANMAYA MISHRA VS	AJIT KUMAR PANIGRAHI VS	// SONEPUR /136 /2021 ()	AOR20220001975C202500001
317	D-ABLAPL/4731/2025	STATE OF ODISHA DHIREN KUMAR PATRA VS	BUDHIRAM DAS VS	// BARI RAMACHANDRAPUR /16 /2025 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :12/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/4735/2025	PANCHANANA PATRA VS STATE OF ODISHA	BUDHIRAM DAS VS	AMBADOLA /52 /2021 () //	
319	D-ABLAPL/4741/2025	RAJIB JENA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /261 /2020 () //	
320	D-ABLAPL/4748/2025	KUNI SAHU VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BHAWANIPATNA TOWN /295 /2024 () //	
321	D-ABLAPL/4751/2025	MANAS AMAT VS STATE OF ODISHA	BIBHUTI BHUSHAN PATTNAYAK VS	TIKABALI /107 /2024 () //	
322	D-ABLAPL/4752/2025	MAHESH PATTANAIAK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	NARAYANPATNA /3 /2025 () //	
323	D-ABLAPL/4754/2025	BIJAN KUMAR SETHY @ BIJAY SETHY VS STATE OF ODISHA	PRABHAV BEHERA VS	KARANJIA /44 /2025 () //	
324	D-ABLAPL/4756/2025	SUBHAM PANIGRAHY VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BAIDYANATHPUR /415 /2024 () //	
325	D-ABLAPL/4757/2025	SUDHANSHU SEKHAR NAIK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	EOW,BHUBANESWAR /3 /2025 () //	
326	D-ABLAPL/4758/2025	SUBHAM PANIGRAHY VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BAIDYANATHPUR /379 /2024 () //	
327	D-ABLAPL/4761/2025	JITUMITRA PRADHAN@JITU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /32 /2025 () //	
328	D-ABLAPL/4769/2025	BIKASH CHANDRA NAYAK@BALARAM MOHANTY VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /72 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :12/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/4743/2025 CRLLP/ /	RABINDRA NATH PANDA MP	MANAS RANJAN DHAL	10/2025
2	D-RFA/93/2009 RFA/93/2009	NAMITA MANIK MP	M/S.RAMAKANT MOHANTY	27/2025
3	D-JCRLA/27511/2024 JCRLA/150/2024	BULU@GUDU DAS MP	ADV	51/2025
4	D-JCRLA/27511/2024 JCRLA/150/2024	BULU@GUDU DAS MP	ADV	52/2025
5	D-RVWPET/6280/2025 RVWPET/ /	SWARNA PRAVA MISHRA MP	AMIYA KUMAR MOHANTY	61/2025
6	D-CMAPL/349/2022 CMAPL/349/2022	SAROJA KUMAR DHAL MP	ADV	99/2025
7	D-CMAPL/4542/2025 CMAPL/ /	LALITA MOHAN KAR MP	AMBIKA PRASAD RAY	100/2025
8	D-CMAPL/271/2021 CMAPL/271/2021	SHARANG PATODIA MP	KALI PRASANNA MISHRA	101/2025
9	D-MATA/2618/2025 MATA/44/2025	RASHMI RANJAN MUDULI MP	GAJENDRANATH ROUT	104/2025
10	D-MATA/6249/2025 MATA/ /	SURAJ PRAKASH JAIN MP	RUCHI RAJGARHIA	105/2025
11	D-MATA/6249/2025 MATA/ /	SURAJ PRAKASH JAIN MP	RUCHI RAJGARHIA	106/2025
12	D-MATA/6327/2025 MATA/ /	SANDHYARANI BASTIA MP	SUJATA JENA	107/2025
13	D-FAO/661/2020 FAO/661/2020	MUTHE HERNA MP		117/2025
14	D-CRLREV/872/2025 CRLREV/70/2025	CHANDAN GOUDA MP	SANJIB KUMAR BHANJADEO	118/2025
15	D-FAO/6277/2025 FAO/ /	MANAGER(LEGAL), M/S RELIANCE GENERAL INSURANCE CO. LTD., BBSR MP		118/2025
16	D-CRLREV/4667/2025 CRLREV/ /	GAJRAJ PRADHAN MP	JAGABANDHU SAHU	119/2025
17	D-CRLREV/4676/2025 CRLREV/ /	BULU @ ABHILASH BARIK MP	DEEPAK KU SAHOO	120/2025
18	D-CRLREV/1942/2025 CRLREV/ /	SANJAYA BADHEI MP	RADHARAMAN DAS NAYAK	121/2025
19	D-BLAPL/30094/2024 BLAPL/10184/2024	BUDURA HARIJAN MP	PRASANTA KUMAR NANDA	207/2025
20	D-BLAPL/31051/2024 BLAPL/10695/2024	BUDU HARIJAN MP	PRASANTA KUMAR NANDA	208/2025
21	D-BLAPL/2568/2022 BLAPL/2568/2022	FIROZ KHAN MP	ADITI HOTA	209/2025
22	D-BLAPL/14465/2023 BLAPL/14465/2023	NISHANT PRAKASH JAISWAL MP	SISIRA PANIGRAHI	210/2025
23	D-BLAPL/24836/2024 BLAPL/8463/2024	KANHU CHARAN KANHAR MP		211/2025
24	D-RSA/26/2022 RSA/26/2022	PRABHAT KUMAR PANIGRAHY MP	SATYANARAYAN MOHAPATRA	212/2025
25	D-BLAPL/13820/2023 BLAPL/13820/2023	ABHIJEET VAIDYA MP	PRASANTA KUMAR NANDA,RAJIB LOCHAN PATTNAIK,R K KHORA,	212/2025
26	D-BLAPL/29462/2024	SAMEER MANTRI		

	BLAPL/9974/2024	MP		213/2025
27	D-RSA/3001/2025	T.SURI BHASKAR	S.S.RAO(SR. ADV.)	
	RSA/ /	MP		213/2025
28	D-RSA/108/2015	PRAFULLA KU.DAS	M/S NITYANANDA BEHURIA	
	RSA/108/2015	MP		214/2025
29	D-BLAPL/2178/2025	SK. RAJIT @ RAJA		
	BLAPL/828/2025	MP		214/2025
30	D-RSA/6274/2025	RAJANI SAHOO	ANURAG PATI	
	RSA/ /	MP		215/2025
31	D-RSA/6274/2025	RAJANI SAHOO	ANURAG PATI	
	RSA/ /	MP		216/2025
32	D-RSA/5/2019	INDRAMANI SARAF	S.K.NAYAK	
	RSA/5/2019	MP		217/2025
33	D-RSA/6295/2025	JAGADISH CHHATTAR @ CHHATAR	AMITABH PRADHAN	
	RSA/ /	MP		218/2025
34	D-RSA/5/2019	INDRAMANI SARAF	M/S.S.K.NAYAK 2	
	RSA/5/2019	MP		219/2025
35	D-RSA/5/2019	INDRAMANI SARAF	M/S.S.K.NAYAK 2	
	RSA/5/2019	MP		220/2025
36	D-RSA/46165/2024	SOVARANI SAHOO	AJODHYA RANJAN DASH	
	RSA/395/2024	MP		221/2025
37	D-CMP/15780/2024	BHUBANESWAR SAMAL	AJIT CH MOHAPATRA	
	CMP/364/2024	MP		241/2025
38	D-CMP/6286/2025	RUKMINI PRADHAN	SUSHANT KUMAR PRADHAN	
	CMP/ /	MP		242/2025
39	D-CMP/4520/2025	ABANTI KUMARI MOHAPATRA	AJIT KU. TRIPATHY	
	CMP/ /	MP		243/2025
40	D-CMP/6313/2025	PANCHANANA SAHOO	SOUBHAGYA LAXMI PATTNAIK	
	CMP/ /	MP		244/2025
41	D-ABLAPL/693/2025	FIROJ KUMAR DEBATA		
	ABLAPL/412/2025	MP		417/2025
42	D-ABLAPL/1222/2025	PRADEEP KUMAR JENA		
	ABLAPL/594/2025	MP		418/2025
43	D-ABLAPL/27410/2024	MANJIT OJHA		
	ABLAPL/10161/2024	MP		419/2025
44	D-ABLAPL/37908/2024	AMJAN@AMZAD KHAN		
	ABLAPL/289/2025	MP		420/2025
45	D-ABLAPL/3252/2025	BIPRA DIGAL		
	ABLAPL/1299/2025	MP		421/2025
46	D-ABLAPL/3253/2025	KRUSHNA CHANDRA DAS		
	ABLAPL/1288/2025	MP		422/2025
47	D-ABLAPL/2707/2025	ISWAR MAHANTA		
	ABLAPL/1120/2025	MP		423/2025
48	D-ABLAPL/39202/2024	BISWAMBER NAURI		
	ABLAPL/15023/2024	MP		424/2025
49	D-ABLAPL/129/2025	KARUNAKAR MOHANTY		
	ABLAPL/78/2025	MP		425/2025
50	D-ABLAPL/32182/2024	BISWAJIT AICH	SAROJ KUMAR DASH	
	ABLAPL/12140/2024	MP		426/2025
51	D-ABLAPL/811/2025	TRILOCHAN KUMBHAR @ SOURAV KUMBHAR		
	ABLAPL/383/2025	MP		427/2025
52	D-ABLAPL/28002/2024	SUBRAT DAS		
	ABLAPL/10458/2024	MP		428/2025
53	D-ABLAPL/33605/2024	DHIRENDRA SAMANTARAY		
	ABLAPL/12767/2024	MP		429/2025
54	D-ABLAPL/26334/2024	DINABANDHU NAYAK		
	ABLAPL/9863/2024	MP		430/2025
55	D-ABLAPL/37283/2024	JAKDA @ SUNIL DORAIBURU @ SUNIL DORAIBRU		
	ABLAPL/14324/2024	MP		431/2025
56	D-ABLAPL/15380/2024	SOUMYA RANJAN MALLIK @ SOUMYA MALLIK		
	ABLAPL/5337/2024	MP		432/2025
57	D-MACA/1421/2025	M/S. NATIONAL INSURANCE CO. LTD., CUPRAKOD	KUMAR TRIPATHY	
	MACA/ /	MP		500/2025

58	D-CRLA/4647/2025 CRLA/ /	DHARMANANDA BEHERA MP	PUSPAMITRA MOHAPATRA	501/2025
59	D-MACA/6233/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD.,KHURDA MP	PRATIVA MISHRA	501/2025
60	D-MACA/6247/2025 MACA/ /	H.D.F.C. ERGO GENERAL INSURANCE CO. MP	GIRI KPRASAD DUTTA	502/2025
61	D-CRLA/4647/2025 CRLA/ /	DHARMANANDA BEHERA MP	PUSPAMITRA MOHAPATRA	502/2025
62	D-CRLA/4654/2025 CRLA/ /	BABU @ BABUL SWAIN MP	RAVI SHANKAR SAMAL	503/2025
63	D-MACA/6247/2025 MACA/ /	H.D.F.C. ERGO GENERAL INSURANCE CO. MP	GIRI KPRASAD DUTTA	503/2025
64	D-MACA/6250/2025 MACA/ /	CHOLA MS GENERAL INSURANCE CO. LTD. MP	D.P.DUTTA	504/2025
65	D-CRLA/4654/2025 CRLA/ /	BABU @ BABUL SWAIN MP	RAVI SHANKAR SAMAL	504/2025
66	D-MACA/6250/2025 MACA/ /	CHOLA MS GENERAL INSURANCE CO. LTD. MP	D.P.DUTTA	505/2025
67	D-CRLA/163/2023 CRLA/163/2023	NIMEI MANDAL MP	RAMANI KANTA PATTANAIAK	505/2025
68	D-CRLA/758/2023 CRLA/758/2023	BABULU@NIHAR RANJAN DAS@PATNAIK MP	M/S.GOURI MOHAN RATH,S.S.PADHY,S.JENA,A.S.MOHANTY	506/2025
69	D-MACA/6253/2025 MACA/ /	THE D.M., M/S. NATIONAL INSURANCE CO. MP	PRADASHUKTAKR MOHANTY	506/2025
70	D-MACA/6255/2025 MACA/ /	AREA MANAGER, RELIANCE GENERAL INSURANCE MP	CO.LTD.,BBSR	507/2025
71	D-CRLA/4679/2025 CRLA/ /	NIRANJAN SAHOO MP	PRABIR KUMAR RAY	507/2025
72	D-CRLA/4679/2025 CRLA/ /	NIRANJAN SAHOO MP	PRABIR KUMAR RAY	508/2025
73	D-MACA/6253/2025 MACA/ /	THE D.M., M/S. NATIONAL INSURANCE CO. MP	PRADASHUKTAKR MOHANTY	508/2025
74	D-MACA/6255/2025 MACA/ /	AREA MANAGER, RELIANCE GENERAL INSURANCE MP	CO.LTD.,BBSR	509/2025
75	D-CRLMC/4649/2025 CRLMC/ /	RAJESH BHARDWAJ MP	TRILOCHAN NANDA	509/2025
76	D-CRLA/4679/2025 CRLA/ /	NIRANJAN SAHOO MP	PRABIR KUMAR RAY	509/2025
77	D-CRLMC/4657/2025 CRLMC/ /	SUBAL NAIK MP	TIKERAM MEHER	510/2025
78	D-MACA/6257/2025 MACA/ /	THE D.M., M/S. NATIONAL INSURANCE CO. MP	PRADASHUKTAKR MOHANTY	510/2025
79	D-CRLA/4688/2025 CRLA/ /	BENGA @ RANJIT JENA MP	HEMANT KUMAR MUND	510/2025
80	D-CRLA/4688/2025 CRLA/ /	BENGA @ RANJIT JENA MP	HEMANT KUMAR MUND	511/2025
81	D-CRLMC/4661/2025 CRLMC/ /	PURNA CHANDRA MAHALIK MP	AMARENDRA PRADHAN	511/2025
82	D-MACA/6257/2025 MACA/ /	THE D.M., M/S. NATIONAL INSURANCE CO. MP	PRADASHUKTAKR MOHANTY	511/2025
83	D-CRLMC/4005/2025 CRLMC/618/2025	DUSMANTA KUMAR MALLA MP	SAMBEET PATTANAYAK	512/2025
84	D-MACA/6259/2025 MACA/ /	M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK MP	GADUTTA	512/2025
85	D-CRLA/486/2018 CRLA/486/2018	KUMARA BAG MP	REBATILATA PANDA	512/2025
86	D-MACA/6259/2025 MACA/ /	M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK MP	GADUTTA	513/2025
87	D-CRLMC/4681/2025 CRLMC/ /	RISIBA @ RISHIBA KARMI MP	SK. ZAFARULLA	513/2025
88	D-CRLMC/4690/2025 CRLMC/ /	BHASKAR RAO NEKKANTI@N.BHASKAR MP	RANOMEJAYA KATIKIA	514/2025
89	D-MACA/6264/2025	CHOLA MS GENERAL INSURANCE CO. LTD. D.P.DUTTA		

	MACA/ /	MP		514/2025
90	D-CRLMC/4693/2025 CRLMC/ /	BIJAYALAXMI TRIPATHY@KAR MP	JUGALA KISHORE PANDA	515/2025
91	D-MACA/6264/2025 MACA/ /	CHOLA MS GENERAL INSURANCE CO. LTD. MP	P.DUTTA	515/2025
92	D-CRLMC/4694/2025 CRLMC/ /	SIPU DHIR@ SIPU BRAHMA@OM PRAKASH MP	MANOJ KUMAR PANDA	516/2025
93	D-MACA/6268/2025 MACA/ /	MAGMA HDI GENERAL INSURANCE CO. LTD. MP	TRIPATHI PRASAD DUTTA	516/2025
94	D-MACA/6268/2025 MACA/ /	MAGMA HDI GENERAL INSURANCE CO. LTD. MP	TRIPATHI PRASAD DUTTA	517/2025
95	D-CRLMC/4729/2025 CRLMC/ /	SUDARSHAN MANDAL MP	TUKUNA KUMAR MISHRA	517/2025
96	D-CRLMC/4733/2025 CRLMC/ /	KISHOR KUMAR SAHU @ LITU @ KISHORE MP	SOHINI MAYA SAHOO	518/2025
97	D-MACA/6305/2025 MACA/ /	M/S. TATA AIG GENERAL INSURANCE CO. MP	MONI RANJAN DEO	518/2025
98	D-CRLMC/4737/2025 CRLMC/ /	PRAMOD KUMAR NAYAK MP	SUKANTA KUMAR NAYAK (2)	519/2025
99	D-CRLMC/4745/2025 CRLMC/ /	KALYANI MALIK MP	SUKANTA KUMAR NAYAK (2)	520/2025
100	D-CRLMC/4746/2025 CRLMC/ /	VELISETI BENU @ V. VENU MP	BHABANI SHANKAR DASPARIDA	521/2025
101	D-CRLMC/4747/2025 CRLMC/ /	SANTOSH KUMAR MAHANTA MP	SUSAMA RANI SAHOO	522/2025
102	D-CRLMC/4749/2025 CRLMC/ /	RABINDRA KUMAR NAYAK @ RABINDRA MP	BISSWA KANJAN SWAIN	523/2025
103	D-WA/6142/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	1070/2025
104	D-WA/6142/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	1071/2025
105	D-WA/6183/2025 WA/ /	PRAJNA PARAMITA PRAHARAJ MP	SARADA PRASANNA SARANGI	1072/2025
106	D-WA/6213/2025 WA/ /	VYJAINTO KUMAR RAY MP	DR. JITENDRA KUMAR LENKA	1073/2025
107	D-WA/6213/2025 WA/ /	VYJAINTO KUMAR RAY MP	DR. JITENDRA KUMAR LENKA	1074/2025
108	D-WA/6209/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1075/2025
109	D-WA/6209/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1076/2025
110	D-WA/6209/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1077/2025
111	D-WP(C)/3714/2025 WP(C)/2919/2025	BABULAL SENAPATI MP	MANOJA KUMAR KHUNTIA	2629/2025
112	D-WP(C)/3752/2025 WP(C)/2943/2025	KISHOR PRADHAN MP	MANOJA KUMAR KHUNTIA	2630/2025
113	D-WP(C)/3749/2025 WP(C)/2938/2025	JASANI DEHURIA MP	MANOJA KUMAR KHUNTIA	2631/2025
114	D-WP(C)/6144/2025 WP(C)/4607/2025	BRUDABAN PATRA MP	HARIPAD MOHANTY	2632/2025
115	D-WP(C)/6145/2025 WP(C)/ /	RABIRATNA KHILEI MP	SOUMENDRA PATTANAIAK	2633/2025
116	D-WP(C)/11919/2024 WP(C)/6819/2024	DR. PRASANNA KUMAR SAMANTA MP	PRABHAS RANJAN JIBAN DASH	2634/2025
117	D-WP(C)/15613/2018 WP(C)/15613/2018	PURUSHOTTAM DALLI MP		2635/2025
118	D-WP(C)/1490/2025 WP(C)/1495/2025	RITANJALI ROUL MP	SRINIVAS MOHANTY	2636/2025
119	D-WP(C)/6150/2025 WP(C)/ /	ASDAK ALAM MP	BIRAJA PRASANNA DAS	2637/2025
120	D-WP(C)/52104/2024 WP(C)/31829/2024	SATYABRATA OJHA MP	PRASANTA KUMAR JENA	2638/2025

121	D-WP(C)/43179/2024 WP(C)/25154/2024	M/S. SWAPNA AUTOMOBILES,BBSR MP		2639/2025
122	D-WP(C)/6157/2025 WP(C)/ /	KISHORE KUMAR MOHANTY MP	ARUN KUMAR PATRA	2640/2025
123	D-WP(C)/6158/2025 WP(C)/ /	REBATIKANTA BISOI MP	ARUN KUMAR PATRA	2641/2025
124	D-WP(C)/7616/2019 WP(C)/7616/2019	RAJIB PRASAD NANDA MP		2642/2025
125	D-WP(C)/6162/2025 WP(C)/ /	BIBEKANANDA SWAIN MP	ARUN KUMAR PATRA	2643/2025
126	D-WP(C)/50182/2024 WP(C)/30432/2024	SABITRI MOHAPATRA MP	SAROJANANDA MISHRA	2644/2025
127	D-WP(C)/6171/2025 WP(C)/ /	SESHADEV NAYAK MP	ARUN KUMAR PATRA	2645/2025
128	D-WP(C)/38615/2023 WP(C)/38615/2023	UPASANA RATH @ AADYA UPASANA MP	DAYANIDHI MISHRA, M/S MANOJ KUMAR MISHRA(SR. ADV.)	2646/2025
129	D-WP(C)/577/2025 WP(C)/631/2025	NAYAN KUMAR RAHA MP	SAIBRATA RATH, MR.P.K.RATH (SR.ADV.)	2647/2025
130	D-WP(C)/1819/2025 WP(C)/1855/2025	MAHENDRA KUMAR DASH MP		2648/2025
131	D-WP(C)/6623/2023 WP(C)/6623/2023	RIPPY SINGH BAWEJA MP	ASHIS KUMAR MISHRA	2649/2025
132	D-WP(C)/22004/2021 WP(C)/22004/2021	JACOB BENIA MP	RAJIB LOCHAN PATTNAIK	2650/2025
133	D-WP(C)/45829/2024 WP(C)/27415/2024	MADHUSMITA SARANGI MP	SAROJA KANTA SAMAL	2651/2025
134	D-WP(C)/51741/2024 WP(C)/31798/2024	PRASANTA KUMAR SINGH SAMANTA MP	DIGAMBARA MISHRA	2652/2025
135	D-WP(C)/6184/2025 WP(C)/ /	TAPASWINI JENA MP	SWAPNIL ROY	2653/2025
136	D-WP(C)/6186/2025 WP(C)/ /	THE VEER SURENDRA SAI UNIVERSITY OF MP	TECHNOLOGY	2654/2025
137	D-WP(C)/52127/2024 WP(C)/31821/2024	ARPITA PANDAB MP	SUSANTA KUMAR MISHRA	2655/2025
138	D-WP(C)/31120/2023 WP(C)/31120/2023	MADHUSUDAN PAL MP	SUDHIR KUMAR PATRA	2656/2025
139	D-WP(C)/6175/2025 WP(C)/ /	RAJESWARI SHARMA MP	SAROJ KUMAR ROURAY	2657/2025
140	D-WP(C)/6195/2025 WP(C)/ /	PRAMODINI PATI MP	GANESH PRASAD SAMAL	2658/2025
141	D-WP(C)/6196/2025 WP(C)/ /	MANOJ KUMAR ROUT MP	SAMEER KUMAR DAS	2659/2025
142	D-WP(C)/23561/2021 WP(C)/23561/2021	PURNA CHANDRA PRADHAN MP		2660/2025
143	D-WP(C)/6202/2025 WP(C)/ /	BIKRAM BEHERA MP	PATANJALI TRIPATHY	2661/2025
144	D-WP(C)/6203/2025 WP(C)/ /	PRAHALLAD CHANDRA SWAIN MP	SOUMYA RANJAN MOHANTY	2662/2025
145	D-WP(C)/6205/2025 WP(C)/ /	DRAUPADI SAHU MP	CHITTA RANJAN PATTNAIK	2663/2025
146	D-WP(C)/6208/2025 WP(C)/ /	M/S. SANTOSH ENTERPRISES, CUTTACK MP	KANANBALA ROY CHOUDHURY	2664/2025
147	D-WP(C)/6206/2025 WP(C)/ /	ISHWAR ORAM MP	BIJAY KUMAR MOHANTY	2665/2025
148	D-WP(C)/6198/2025 WP(C)/ /	NIRUPAMA PANI MP	SOUBHAGYA KUMAR DASH	2666/2025
149	D-WP(C)/6210/2025 WP(C)/ /	M/S. SUNRISERS REALTY PVT. LTD., BBSR MP	PAMI RATH	2667/2025
150	D-WP(C)/6211/2025 WP(C)/4632/2025	BIRANCHI NARAYAN DEHURY MP	AUROBINDA SAHOO	2668/2025
151	D-WP(C)/6207/2025 WP(C)/ /	SUBHASHIS TRIPATHY MP	MANASH RANJAN BAUG	2669/2025
152	D-WP(C)/6214/2025	SANTILATA MISHRA	HEMANT KUMAR MUND	

	WP(C)/ /	MP		2670/2025
153	D-WP(C)/8814/2020 WP(C)/8814/2020	LITTLE PRADHAN MP	PRAJIT KUMAR PRADHAN	2671/2025
154	D-WP(C)/5203/2025 WP(C)/4163/2025	LILIBALA ROUT MP	PADMANAVA JENA	2672/2025
155	D-WP(C)/11484/2024 WP(C)/6865/2024	BIJAY KUMAR BEHERA MP	AVIJIT PATNAIK	2673/2025
156	D-WP(C)/6228/2025 WP(C)/ /	M/S SHRI GANAPATI ORES AND ISPAT PVT LTD, SUKRAKURU MP	HARICHANDAN	2674/2025
157	D-WP(C)/6230/2025 WP(C)/ /	KSHIROD CHANDRA NANDA MP	ADISHA MOHANTY	2675/2025
158	D-WP(C)/6215/2025 WP(C)/ /	SUBHASHIS TRIPATHY MP	MANAS RANJAN BAUG	2676/2025
159	D-WP(C)/6231/2025 WP(C)/ /	SUKRU CHANDRA BAG MP	SUBHENDU KAR	2677/2025
160	D-WP(C)/6232/2025 WP(C)/ /	M/S BRAHMANI RIVER PELLETS LTD MP	SOMANATH MISHRA	2678/2025
161	D-WP(C)/5097/2025 WP(C)/ /	KALPANA JANI MP	DIPTI RANJAN BHOKTA	2679/2025
162	D-WP(C)/6240/2025 WP(C)/ /	RAMAKANTA MAHANTY MP	BISWABIHARI MOHANTY	2680/2025
163	D-WP(C)/6243/2025 WP(C)/ /	PRASANNA KUMAR BEHERA MP	SAROJA KANTA SAMAL	2681/2025
164	D-WP(C)/6217/2025 WP(C)/ /	M/S. ACRUX REALCON PVT LTD. MP	MANAS RANJAN BAUG	2682/2025
165	D-WP(C)/6251/2025 WP(C)/ /	RABI NARAYAN SAHU MP	ADYASIDHI MISHRA	2683/2025
166	D-WP(C)/6252/2025 WP(C)/ /	DURGA MADHAB HARICHANDAN MP	ANAM CHARAN PANDA	2684/2025
167	D-WP(C)/6256/2025 WP(C)/ /	SUBHRANSU SEKHAR DEBNATH MP	SAROJA KANTA SAMAL	2685/2025
168	D-WP(C)/6236/2025 WP(C)/ /	AMITABH PRADHAN MP	KULDEEP MOHANTY	2686/2025
169	D-WP(C)/6262/2025 WP(C)/ /	BIJAY KUMAR BALIARSINGH MP	SATYA RANJAN PATI	2687/2025
170	D-WP(C)/6269/2025 WP(C)/ /	PHAKIRA MEHER MP	ABHILASH MISHRA	2688/2025
171	D-WP(C)/49330/2024 WP(C)/29935/2024	BIRANCHI NARAYAN SINGH MP	SUKANTA KUMAR DALAI	2689/2025
172	D-WP(C)/20217/2014 WP(C)/20217/2014	SAFIK KHAN MP	M/S.SUVASHISH PATTNAIK	2690/2025
173	D-WP(C)/20217/2014 WP(C)/20217/2014	SAFIK KHAN MP	M/S.SUVASHISH PATTNAIK	2691/2025
174	D-WP(C)/20217/2014 WP(C)/20217/2014	SAFIK KHAN MP	M/S.SUVASHISH PATTNAIK	2692/2025
175	D-WP(C)/6225/2025 WP(C)/ /	KHULANA NAIK @ MAJHI MP	SURESH CHANDRA DASH	2693/2025
176	D-WP(C)/6282/2025 WP(C)/ /	SUKRU CHANDRA BAG MP	SUBHENDU KAR	2694/2025
177	D-WP(C)/50440/2024 WP(C)/30600/2024	SRIKANT PANIGRAHY MP	AMITAV TRIPATHY	2695/2025
178	D-WP(C)/6283/2025 WP(C)/ /	KIRTEE KOUSHIKA PANDA MP	JAYESH K.UNNIKRISHNAN	2696/2025
179	D-WP(C)/6254/2025 WP(C)/ /	KRUSHNA CHANDRA NAYAK MP	KULDEEP MOHANTY	2697/2025
180	D-WP(C)/6291/2025 WP(C)/ /	DHARITRI MOHANTY MP	ANJAN KUMAR BISWAL	2698/2025
181	D-WP(C)/6227/2025 WP(C)/ /	NIHAR RANJAN ROUT MP	JAGAMOHAN PATTANAIAK	2699/2025
182	D-WP(C)/46401/2024 WP(C)/27591/2024	SRI SRI SATYABADI GOPINATH DEV, PURASHOK KUMAR MOHAPATRA MP		2700/2025
183	D-WP(C)/6298/2025 WP(C)/ /	JAGDISH SAHU MP	SAIBRATA RATH	2701/2025

184	D-WP(C)/6302/2025 WP(C)/ /	SHANKARSHAN BEHERA MP	AJIT KUMAR MOHANTY	2702/2025
185	D-WP(C)/6306/2025 WP(C)/ /	MUNA MANDAL MP	SUKANTA KUMAR NAYAK (2)	2703/2025
186	D-WP(C)/12913/2015 WP(C)/12913/2015	PRASANT KU.SARANGI MP	JAJATI KESHARI KHUNTIA	2704/2025
187	D-WP(C)/18174/2016 WP(C)/18174/2016	NIRMALENDU PRAKASH PATTNAIK MP	M/S.BHAWANI SANKAR PANIGRAHI	2705/2025
188	D-WP(C)/6316/2025 WP(C)/ /	GITANJALI MISHRA MP	SWAYAMJIT ROUT	2706/2025
189	D-WP(C)/6323/2025 WP(C)/ /	M/S. JBS ROYAL TOUCH INDIA PRIVATE LIMITED MP	IMSHREEBISHPATHY	2707/2025
190	D-WP(C)/6303/2025 WP(C)/ /	NIHAR RANJAN ROUT MP	JAGAMOHAN PATTANAIAK	2708/2025
191	D-WP(C)/6278/2025 WP(C)/ /	M/S. KETAN STORE MP	DEBASISH HAZRA	2709/2025